NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP(IB) No.77/	19	For Website	Rule 6 of	Next Radio Limited Vs Golden Gate	
BB/17		information	IB	Ventires Pvt Ltd	
		on serving of			
-		notice to			
* A		Respondent			

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Shri Nikhil, Advocate, informed the Tribunal that he would file vakalat for the petitioner in the place of previous Advocate. Registry has directed him to obtain a No Objection Certificate from the previous Advocate who was appearing for the petitioner and then to file vakalat. Counsel requested time to comply the directions.

Time granted till 20.10.2017.

MEMBER (J)